

Annexure-2

Name of Corporate Debtor: SAV Steels Private Limited

Date of Commencement of Liquidation: 20th December, 2023

List of Stakeholders as on: 16th February, 2024

Amount of Operational Creditors (Government Dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	% of share in total amounts of claims admitted					
1	Employee's State Insurance Corporation	Statutory Dues	11.11.2022	6,24,790	1,82,224	Unsecured	-	-	0.01	-	-	4,42,566	-	Since Books of accounts is not available the claim could not be verified with the books of accounts of the Corporate Debtor. (This Claim was admitted during Corporate Insolvency Resolution Period)
2	Directorate of commercial taxes, West Bengal	Taxes	16.11.2022	1,17,47,46,448	1,17,47,46,448	Unsecured	-	-	38.24	-	-	-	-	Assessment made under section 46 & 41 of the WBVATA Act, 2003 and under section 9(2) of the CST Act, 1956, for the periods 2008-09, 2009-10, 2010-11, 2011-12, 2012-13, 2013-14, 2014-15 & 2015-16. (This Claim was admitted during Corporate Insolvency Resolution Period)
3	Assistant Commissioner of Income Tax, Circle 7(1), Kolkata	Taxes	06.02.2024	8,19,53,239	8,19,53,239	Unsecured	-	-	2.67	-	-	-	-	Non payment of taxes for the Assessment year 2008-09, 2009-10, 2010-11, 2011-12, 2012-13 and 2013-14 under various sections i.e., 143(1)a, 144, 143 (3), 271(1) etc. of the Income Tax Act
Total				1,25,73,24,477	1,25,68,81,911							4,42,566		



Sunil Choraria